

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 105

CP (IB) No. 145/Chd/Chd/2024

IN THE MATTER OF:

Kamlesh Rani Oberoi Alias
Kamlesh Rani(PG)

...Petitioner

Under Section: 94, IBC 2016

Order delivered on 10.07.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner : Mr. Aalok Jagga, Advocate
Mr. APS Madaan, Advocate

For the caveator-SBI : Mr. Harsh Garg, Advocate
Ms. Ramneek Kaur Mann, Advocate

ORDER

Short note has been filed on behalf of the petitioner vide Diary No. 1500/1 dated 10.07.2024. The same is taken on record. It is stated by learned counsel for the SBI that he wants to file a counter to the short note along with relevant judgments, if any. Let the same be filed within one week with a copy in advance to the counsel opposite. List the matter for arguments on 08.08.2024.

-sd-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM